

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511

IB-1295/ND/2019

IA/5741/2020

IA/2946/2021

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd.

....Applicant

V/s.

M/s. Vinayak Rashi Steels Rolling Mills Pvt. Ltd. & Ors.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 12.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA/5741/2020:-

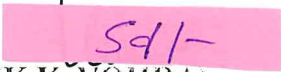
Issue notice upon the respondents including RoC by all modes including on the e-mail ID of the respondents. Affidavit of service must be filed within one week from today.

List the matter on **14.09.2021**.

IA/2946/2021:-

Issue notice upon the Suspended Board of Directors by all modes including on the e-mail ID of the Suspended Board of Directors. Affidavit of service must be filed within one week from today.

List the matter on **14.09.2021**.



(K.K. VOHRA)
MEMBER (T)

Rakhi



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)